

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 09 OF 2019 &
IA NOS. 1667, 1668 OF 2018 &
IA NOS. 364, 548 & 1013 OF 2019**

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s. Aavanti Solar Energy Private LimitedAppellant(s)
Versus

Gulbarga Electricity Supply Company Limited
& Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-1 & 2

ORDER

Objections on amended memo of appeal shall be filed on or before
15.10.2019.

List the matter on **15.10.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson